

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10729 of 2018-DB

[Arising Out Of Order-In-Original/Appeal No Mun-Custm-000-App-321-323-17-18 Dated 02.01.2018 Passed By Commissioner Of Customs-Ahmedabad]

Sedna Impex India P Ltd

...Appellant

105,H-3, Vardhman Plaza Tower, Netaji Subhash Place, Pitampura
DELHI-110034

VERSUS

C.C.-Mundra

...Respondent

Office Of The Principal Commissionerate Of Customs,
Port User Buld. Custom House Mundra,
Mundra, Kutch
Gujarat-370421

APPEARANCE:

Shri Jatin Mahajan, Advocate for the Appellant

Shri Dinesh M. Prithiani, Assistant Commissioner (Authorized representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING:16.11.2022
DATE OF DECISION:06.03.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10726 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

PALAK